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Road damage in Assam

1752. SHRIMATI SYEDA ANWARA TAIMUR : Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the damage caused by recent flood on National Highways in Assam;

(b) what steps Government propose to take for the roads and bridges in the flood affected areas; and

(c) the amount of money proposed to be sanctioned for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIAPPA): (a) Nearly twenty-five per cent of total length of National Highways in Assam was adversely affected due to submergence, washing away of culverts, breach in embankment, damages to road crust and bridges etc.

(b) and (c) An amount of Rs. 8.56 crore has already been released to the State on *ad hoc* basis for carrying out immediate restoration of flood damages to maintain the National Highways in traffic worthy condition. The State Government have been requested to prepare detailed proposals for the restoration of flood damages and forward the same to this Ministry for approval.

Upgradation of NH-48

1753. DR. VUAY MALLYA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the State Government of Karnataka has submitted a proposal to the Central Government for four-laning of Neelamangala bypass to Mangalore on NH-48;

(b) what is the reaction of the Central Government to the said proposal; and

(C) by when the proposal is likely to be approved?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIAPPA). (a) Yes, Sir. Government of Karnataka has submitted a proposal for four-laning of Neelamangala bypass to Mangalore Section of NH-48.

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(b) and (c) The above stretch could be considered for widening to four lanes, subject to ascertaining feasibility of its implementation through private sector participation and *inter-se* priority of works.

Karnataka State Highways Improvement Project

1754. SHRI K.B. KRISHNA MURTHY: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the amount of World Bank loan sanctioned to Karnataka State Highways Improvement Project-I;

(b) how many kilometers of road development had been taken under the above loan;

(C) whether the entire loan amount has been completely spent;

(d) whether the State Government of Karnataka has submitted the Highways Improvement Project-II seeking World Bank loan; and

(e) if so, the amount of loan sought for and the kilometers proposed to be taken up for development under the proposed project?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIAPPA): (a) to (c) This Ministry is responsible for development & maintenance of National Highways and does not monitor the projects on State Highways. However, Government of Karnataka has intimated that the World Bank has sanctioned a loan of \$360 million to Karnataka State Highways Improvement Project for improvement of 2381 km. of State Highways and Major District Roads and this amount has not been completely spent, since the project is still in progress.

(d) and (e) Proposals for loans from State Government are not routed through this Ministry.

Proposals for National Highways in U.P.

1755. SHRI AMAR SINGH: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the details of proposals received from the State of Uttar Pradesh relating to the construction of National Highways during the last two years;

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